

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

**RAJYA SABHA**  
**UNSTARRED QUESTION NO-483**  
TO BE ANSWERED ON 05/02/2021

**DENIAL OF CROP INSURANCE**

483 Shri Manas Ranjan Bhunia:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

- (a) whether the farmers of different States were denied crop insurance claims by different insurance companies;
- (b) if so, the details of cases reported from different States for denial of crop insurance in 2017-18, 2018-19 and 2019-20; and
- (c) the steps Government is taking in this regard?

**ANSWER**

MINISTER OF AGRICULTURE AND FARMERS WELFARE

( SHRI NARENDRA SINGH TOMAR)

(a) to (c): As per provisions of Pradhan Mantri Fasal Bima Yojana (PMFBY), there is no need to file the crop loss/ claims intimation in case of wide spread natural calamities such as drought, flood etc. as the claims are calculated on the basis of shortfall in yield of the notified insurance unit at the end of season. The end season, prevented sowing and midseason adversity claims are settled on the basis of Area Approach for which yield data/crop damage report are provided by concerned State Government.

However, the risk impacting very few areas/land such as losses due to localized risks of hailstorm, landslide, inundation, cloud burst, natural fire and post-harvest losses due to unseasonal rains/cyclone/hailstorms are calculated on the basis of crop loss assessment at individual insured farm level. Hence, farmers have to intimate the loss of their crops to the concerned insurance company/State Government/ financial institutions. Such crop losses are assessed by a Joint Committee comprising representatives of State Government and concerned insurance company. Therefore, insurance companies can reject some of these claims on various grounds like late intimation of claims, denial of claims to non-insured farmers or non-insured crops, non-occurrence of the risk etc. Year-wise details of total number of such individual farm level claims denied/rejected by the insurance companies in different States during 2017-18, 2018-19 and 2019-20 are given in following table :

<b>Year</b>	<b>No. of individual claims rejected/denied by insurance companies</b>
2017-18	92869
2018-19	204742
2019-20	928870